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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105//2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Preethi Mohan
↳
Paritha
Venkateswaran

Councils for
Petitioner

Patil

2. S. Venkatesh

Council for R-II

S. Venkatesh

3. V. Har Kumar
for Regs & Trng

for R3 & Ru

V. Har Kumar

ORDER

Counsel for Petitioner present. Counsel for R3 and R4 present. R2 in person present and filed the memo suggesting the name of Mr. Gopi Rajagopal as mediator. However, previously the Petitioner, R3 and R4 did not agree to the same. In the circumstances, Mr. N.V. Nagasubramaniam is appointed as mediator. The parties are directed to cooperate with the mediator, who shall file the report within one month. The remuneration of the mediator shall be settled by the Petitioner, R3 and R4. R2 will not pay any money for the reasons she is not in a position to pay the same. Put up on **25.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)